

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SZB, CHENNAI

COURT : Division Bench III

APPEAL No. C/42506/2013

(Arising out of Order-in-Original No. 18626/2012 dated 31.03.2012 passed by the Commissioner of Customs (Seaport-Import), Chennai.)

Shri KS Venkatesh Murthy
50 Prarthana 1st Floor,
4th Cross, 14th Block, Nagarbavi,
Bangalore-560 072.

Appellant

Vs.

The Commissioner of Customs (Port-Export)
No. 60, Rajaji Salai, Chennai-600 001.

Respondent

APPEARANCE

FOR APPELLANT : None

FOR RESPONDENT : Shri R. Rajaraman, AC (AR),
Ms. Anandalakshmi Ganeshram, Supdt., (AR)

CORAM

Hon'ble MS. SULEKHA BEEVI C.S., MEMBER JUDICIAL

Hon'ble Shri VASA SESHAGIRI RAO, MEMBER TECHNICAL

Date of Hearing: **03.02.2023**

Date of Decision: **03.02.2023**

FINAL ORDER No. 40028 /2023

Order : Per Hon'ble Suleka Beevi C.S.

Learned AR submitted the documents showing that the appellant has passed away on 30.12.2014. The appeal is dismissed as abated.

(Order dictated and pronounced in the Open Court)

(SULEKHA BEEVI C.S.)
MEMBER JUDICIAL

(VASA SESHAGIRI RAO)
MEMBER TECHNICAL